

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 1799 of 2021

Shailendra Jaiswal	...	Petitioner
Versus		
The State of Jharkhand & Anr.	...	Opposite Parties

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner	: Mr. Nilesh Kumar, Advocate
For the State	: Mr. Vineet Kr. Vashistha, Addl. P.P.

Order No.02 Dated- 03.09.2021

Heard the parties through video conferencing.

This criminal miscellaneous petition has been filed under section 482 Cr.P.C by the petitioner with a prayer for modification of the order dated 16.06.2021, passed in A.B.A. No. 2757 of 2021.

It is submitted by the learned counsel for the petitioner that the petitioner was directed to surrender before the court below within six weeks but due to Covid-19 Pandemic, he could not surrender within the stipulated time. It is next submitted that the petitioner has collected money and prepared a demand draft of Rs.3,00,000/- a copy of which is kept at page no.19 of the brief and the demand drafts in respect of the rest amount of Rs.6,00,000/- has been prepared by the petitioner no.1 and 2 of A.B.A. No.2757 of 2021 being the petitioners of Cr.M.P. No.1631 of 2021 as ordered in terms of the order dated 16.06.2021, passed in A.B.A. No. 2757 of 2021. Hence, it is submitted that time to surrender before the court below in terms of the order dated 16.06.2021, passed in A.B.A. No. 2757 of 2021 be extended for six weeks from the date of this order.

Considering the aforesaid submission of the learned counsel for the petitioner, the prayer for extension of time for the petitioner to surrender in the court below in terms of the order dated 16.06.2021, passed in A.B.A. No. 2757 of 2021 is allowed. Hence, the petitioner is directed to surrender before the court below "within six weeks from the date of this order in terms of the order dated 16.06.2021, passed in A.B.A. No. 2757 of 2021".

The order dated 16.06.2021, passed in A.B.A. No. 2757 of 2021 is modified to the aforesaid extent only.

This criminal miscellaneous petition is disposed of accordingly.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/